

On receipt of the detailed schemes from the above six institutes the ad hoc Committee met on the 12th July, 1958 and after examining these schemes in detail, recommended that six schemes involving an expenditure of Rs. 8,21,308 may be implemented during the remaining period of the Second Five Year Plan.

Construction of Goods Shed at Charkhi-Dadri Station

801. { **Sardar Iqbal Singh:**
Shri Ram Krishan:

Will the Minister of Railways be pleased to refer to reply given to Unstarred Question No. 966 on the 7th March, 1958 and state:

(a) whether the actual work of construction of goods shed at Charkhi-Dadri has been started; and

(b) if not, the reasons therefor?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) No. The work will, however, be taken up shortly and is expected to be completed during the current year.

(b) An existing shed at Hissar was to be dismantled and one portion re-erected at Hansi and the other portion at Charkhi-Dadri. The work at Hansi has been completed and dismantling of the remaining portion of the shed at Hissar for re-erection at Charkhi-Dadri will now be taken up.

Opening of Station between Charkhi-Dadri and Manheru

802. **Shri Ram Krishan:** Will the Minister of Railways be pleased to state:

(a) whether Government have received an application from the villagers of Fatehgarh in District Mohindergarh (Punjab) to open a new station between Charkhi-Dadri and Manheru on Rewari Bhatinda route of metre-gauge section of Northern Railway; and

(b) if so, the decision taken by Government in the matter?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes, a representation was received on 17th April, 1958.

(b) The proposal for providing a flag station between Charkhi-Dadri and Manheru railway stations on the Northern Railway was investigated but was found to be not justified.

Consideration is now being given to see if a train halt at the site would be justified.

Gaushalas in Punjab

803. { **Shri Ram Krishan:**
Sardar Iqbal Singh:

Will the Minister of Food and Agriculture be pleased to state the number of *Gaushalas* sanctioned by the Government of India for the state of Punjab during 1957-58 for augmenting the supply of milk in urban areas and breeding better types of cattle under *Gaushala* Development Scheme?

The Minister of Food and Agriculture (Shri A. P. Jain): Four.

Bridge at Level Crossing in Ambala

804. **Shri Ram Krishan:** Will the Minister of Railways be pleased to state whether any steps have been taken so far to build an over-head bridge at the level crossing in Ambala on G.T. Road?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): The over-bridge at Ambala stands fourth in the list of the priorities for construction of six over-bridges over the G.T. Road, as given by the Punjab Government. The drawings and estimate for this over-bridge are under preparation and will be submitted to the Punjab Government for their acceptance.

Punjab Road Development Scheme

805. { Shri Ram Krishan:
Sardar Iqbal Singh:

Will the Minister of Transport and Communications be pleased to state:

(a) whether any grant has been given to the Government of Punjab under the Road Development Scheme for the year 1958-59 and

(b) if so, to what extent?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes, Sir.

(b) Rs. 38.07 lakhs.

Khandwa Hingoli Rail Link

806. Shri T. B. Vittal Rao: Will the Minister of Railways be pleased to state:

(a) the total number of workers employed in the construction of Khandwa-Hingoli rail link;

(b) how many of them have put in more than three years' service; and

(c) whether any steps are being taken for their confirmation?

The Deputy Minister of Railways (Shri Shah Nawaz Khan):

	Permanent	Temporary
(a) (i) Class III	171	354
(ii) Class IV	3	56
Total	174	410
Casual labour on daily rates of pay		3,353
(b) (i) Class III Temporary		236
(ii) Class IV Temporary		48
Total		284

(c) Yes, except in the case of casual labour who are not entitled to absorption in a permanent job automatically but such of them who apply for any posts advertised and fulfil the conditions are considered for recruitment by a Selection Board in regular vacancies.

State Warehousing Corporation in Punjab

807. { Shri D. C. Sharma:
Sardar Iqbal Singh:
Shri Ram Krishan:

Will the Minister of Food and Agriculture be pleased to state the progress made in regard to setting up of the State Warehousing Corporation in Punjab?

The Minister of Food and Agriculture (Shri A. P. Jain): A State Warehousing Corporation has been set up in Punjab State with Headquarters at Jullundur with effect from 2nd January, 1958.

The State Government and the Central Warehousing Corporation have nominated five directors each on the State Warehousing Corporation of Punjab as required under sub-sections (1)(a) and (b) of Section 30 of the Agricultural Produce (Development & Warehousing) Corporations Act, 1956.

Additional Financial Commissioner and Secretary to Government of Punjab (Agriculture and Rehabilitation Department) has been appointed as the Chairman of the State Warehousing Corporation.

Cotton Cultivation

808. { Sardar Iqbal Singh:
Shri Ram Krishan:

Will the Minister of Food and Agriculture be pleased to state:

(a) the steps taken by different State Governments to increase the cotton cultivation areas;

(b) how far different types of cotton have been sown in each State; and

(c) how do these compare with the cultivation of cotton in each State during last five years?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) The steps

taken by the different State Governments to increase cotton cultivation are:—

- (1) Expansion of area by
 - (i) reclamation of waste and fallow land;
 - (ii) replacement of non-food crops by cotton; and
 - (iii) growing cotton as a second crop.
- (2) Expansion of area under improved varieties

Through Schemes for multiplication and distribution of improved cotton seeds.

(b) and (c). Two statements showing the area under different types of cotton in the various States during (i) 1953-54 and 1954-55, and (ii) 1955-56, 1956-57 and 1957-58 are laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 141.]

Vegetables

809. Shri D. C. Sharma: Will the Minister of Food and Agriculture be pleased to state:

(a) whether any steps have been taken by the Government of India in stepping up production and export of vegetables; and

(b) if so, the results achieved so far?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 142.]

Forest Development in Punjab

• 10. Shri D. C. Sharma: Will the Minister of Food and Agriculture be pleased to state the technical and financial assistance given to the Punjab State to increase the forest plantation during 1957-58?

The Minister of Food and Agriculture (Shri A. P. Jain): No technical assistance was asked for. A sum of

Rs. 2,12,000 (Rs. 2,00,000 as loan and Rs. 12,000 as grant) was sanctioned during 1957-58.

Secondary Schools in Kishanganj Area Railway Colony

811. Shri Tangamani: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there is no secondary school in or around the Kishanganj Area Railway Colony, Delhi;

(b) whether Government are aware that Railwaymen in the Colony are finding it very difficult to educate their children;

(c) whether any representation has been made to the authorities of the Northern Railway in this connection; and

(d) if so, what action has been taken in the matter?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) No.

(b) No.

(c) Yes.

(d) The matter is under consideration.

Equipment for Indian Railways

812. { Sardar Iqbal Singh:
Shri Ram Krishan:

Will the Minister of Railways be pleased to state:

(a) the names of the countries and firms with whom Government have arrived at agreements to supply equipment such as wagons, coaches and locomotives to the Indian Railways during 1958-59 and 1959-60;

(b) the nature and details of such agreements with total value;

(c) whether any schedule for delivery has been fixed; and

(d) if so, what?

The Deputy Minister of Railways (Shri Shah Nawas Khan): (a), (b) and (d). A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 143.]

(c) Yes.

Facilities at Post Offices for Small Savings

813. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to state:

(a) whether the National Savings Central Advisory Committee met in Delhi recently to consider the provisions of additional facilities in the post offices for the investing public;

(b) if so, the decisions taken thereat; and

(c) the steps taken to implement them?

The Minister of Transport and Communications (Shri S. K. Patil): (a) Yes.

(b) and (c). A statement is placed on the Table of the Lok Sabha. [See Appendix II, annexure No. 144.]

Soil Erosion

814. Shri Supakar: Will the Minister of Food and Agriculture be pleased to state:

(a) the total area at present covered by schemes to prevent soil erosion, State-wise; and

(b) the expenditure on the schemes in each State during the year 1957-58?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). The areas to be covered and those already covered by each State in respect of Soil Conservation Schemes in the Second Five Year Plan and the approximate expenditure during 1957-58, as far as available, are as below:—

Sl. No.	Name of the State	Area to be covered (acres)	Area covered (acres)	Expenditure 1957-58 (Rs. in lakhs)
1	Assam	7,027	4,027	0.75
2	Andhra Pradesh	1,07,076	14,944	4.65
*3	Bihar (including DVC)	2,23,440	28,682	36.56
4	Bombay	10,31,682	2,52,000	67.41
5	Jammu and Kashmir	44,718	16,229	
6	Kerala	20,000	2,400	1.26
7	Madhya Pradesh	2,63,639	91,993	12.96
8	Madras	1,26,780	46,939	22.30
9	Mysore	1,87,513	69,353	15.66
10	Orissa	77,027	29,803	14.22
11	Punjab	+ 100 miles 80,985	+ 21 miles 32,551	8.03
12	Rajasthan	+ 223 miles 6,000	+ 100 miles 250	0.48
13	Uttar Pradesh	2,60,150	15,513	14.18
*14	West Bengal	46,400	1,540	5.87
15	Andaman & Nicobar.
16	Delhi
17	Himachal Pradesh	3,337	1,514	0.85
18	Manipur	7,891	6,497	1.38
19	Tripura	500	274	1.12
		400	100	0.19
	TOTAL	24,94,565	6,14,409	214.68
		+ 323 miles	+ 121 miles	

*Figures not yet reported by State Government. These are approximate figures taken from the Government of India's records.

दिल्ली में अनधिकृत रूप से बनाये गये
मकान

८१५. श्री नवल प्रभाकर : क्या स्वास्थ्य मंत्री २५ फरवरी, १९५८ के प्रतारं-कित प्रदन संख्या ५५६ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में सत्तर हजार अनधिकृत मकान हैं ;

(ख) इन में से कितने मकानों के बारे में मालिकों को नोटिस दिये जा चुके हैं ; और

(ग) ३१ जुलाई, १९५८ तक इन में से कितने मकान गिराये गये ?

स्वास्थ्य मंत्र: (श्री करभरकर) :

(क) से (ग). मांगी गई जानकारी का एक विवरण सभा पटल पर रख दिया गया है। [बैठकमें परिशिष्ट २, अनुबन्ध संख्या १४५]

दिल्ली में नहरों; पानी का विया जाना

८१६. { श्री नवल प्रभाकर:
श्री राधा रमण :

क्या सिंचाई और बिद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली के देहाती क्षेत्रों में नहरी पानी बारी से नहीं दिया जाता है ;

(ख) यदि हाँ, तो लोगों को किस आधार पर पानी विया जाता है ; और

(ग) किन दरों पर पानी विया जाता है ?

सिंचाई तथा बिद्युत उरमंत्र: (श्री. हाथे) : (क) उत्तर. नहीं में है।

(ख) पंजाब सिंचाई विभाग दिल्ली के कुछ गाँवों को सिंचाई के लिये नहरी पानी देता है। यह पानी बारी बारी से विया जाता है और इसकी मात्रा नदी में उपलब्ध पानी पर निर्भर रहती है।

पानी बारह मासी नहरों तथा बाढ़ नालों द्वारा विया जाता है। सेती योग्य सींचे जाने वाले क्षेत्र को, २.८६ क्यूबक फी हजार एकड़ के हिसाब से बारह मासी नहरों द्वारा और २.४ क्यूबक फी हजार एकड़ के हिसाब से बाढ़ नालों द्वारा पानी विया जाता है।

(ग) पानी की दरे फसलों के आधार पर पंजाब सरकार द्वारा स्वीकृत अनुसूची के अनुसार है। वे इस प्रकार हैं :—

गेहूँ	६० ५-१३-६	फी एकड़
चना	६० ४-७-६	फी एकड़
धान	६० ६-१२-०	फी एकड़
कपास	६० ६-१२-०	फी एकड़
गन्ना	६० १६-८-०	फी एकड़

बागों और बगीचों के लिये ६० ८-४-० फी एकड़

Thefts and Dacoities in Trains

817. Shri Balmiki: Will the Minister of Railways be pleased to state:

(a) the cases of thefts and dacoities in running trains between January, 1957 and July, 1958;

(b) the number of casualties; and

(c) the amount of loss?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) 7269.

(b) 83.

(c) Rs. 33 lakhs.

Maize

818. Shri Balmiki: Will the Minister of Food and Agriculture be pleased to state:

(a) what are the new varieties of maize produced so far; and

(b) which are the States where research work on maize crop is in progress?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) The new maize varieties produced so far are:

Punjab Hybrids Nos. 1, 2, 3 and 4 in East Punjab, ($I_1 \times L_1$) $\times S_{22}$ in Bombay State and D.C.1 and D.C.2 at the Indian Agricultural Research Institute, New Delhi.

The seed of four top performing American hybrids, namely N.C. 27, U.S. 13, Texas 26 and Kan 1639 is also being produced in India.

(b) Research work on the maize crop is in progress in the following States:—

1. Kashmir.
2. Punjab.
3. Uttar Pradesh.
4. Bihar.
5. West Bengal.
6. Rajasthan.
7. Madhya Pradesh.
8. Bombay.
9. Mysore.
10. Andhra Pradesh.
11. Indian Agricultural Research Institute, New Delhi.

Price Level of Foodgrains

819. **Sardar Iqbal Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) present price level of foodgrains in the country at different centres; and

(b) how does this compare with the corresponding price level of the last year?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). A comparative statement showing the wholesale prices of rice, wheat, jowar, bajra and maize as on 20th August in the years 1957 and 1958 at certain centres in the country is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 146.]

Report of the River Valley Projects Technical Personnel Committee

820. **Sardar Iqbal Singh:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government have considered the Report of the River Valley Projects Technical Personnel Committee;

(b) if so, the recommendations accepted by Government so far; and

(c) the steps taken by Central and State Governments to implement these recommendations?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes.

(b) and (c). A statement showing action taken on the various recommendations is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 147].

Development of Cotton

821. { **Sardar Iqbal Singh:**
Shri Ram Krishna:

Will the Minister of Food and Agriculture be pleased to state:

(a) what is the amount spent out of the Central fund allotted for expenditure on the development of cotton during the last two years of the First Five Year Plan and during 1956-57 and 1957-58;

(b) what progress the Central Cotton Committee has made so far and how many Regional Committees, have been set up;

(c) whether the Research Institute has completed investigation of the technological possibilities of cotton improvements; and

(d) if so, what are the results?

The Minister of Food and Agriculture (Shri A. P. Jain): (a)

Year	Grants	Short-term interest-bearing loans
	Rs.	Rs.
1954-55	12,09,451	31,70,000
1955-56	8,10,159	26,00,000
1956-57	8,54,900	2,00,000
1957-58	7,43,217	17,36,100

(b) to (d). A note giving the required information is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 148].

Soil Conservation Seminar

822. { Sardar Iqbal Singh:
Shri Ram Krishan:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Soil Conservation Seminar was held at Ootacamund during the month of May, this year; and

(b) the main features of Seminar?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes, Sir.

(b) The object of the Seminar was to review and co-ordinate the plan and progress of research work on Soil Conservation in the country and to afford opportunities to both research and extension workers to discuss problems of mutual interest in speeding up the adoption of Soil Conservation measures. The main features of the Seminar were:

(i) A review of the progress of work at the Central Research, Demonstration and Training Centres and the formulation of the programme for the next year.

(ii) Discussions on the problems of erosion in the Himalayas and Sivaliks with special reference to Cho control, shifting cultivation and crops and soil management in such regions.

(iii) Discussions on the problems of erosion in arid and semi-arid regions in India.

(iv) Discussions on the problems of the formation and reclamation of ravines.

(v) Discussions on soil survey in relation to land utilization with particular reference to the All India Soil Survey Scheme undertaken by the Government of India.

A number of important recommendations were made on all these subjects for action both by the Central and State Governments which are under consideration.

I.L.O.

823. { Sardar Iqbal Singh:
Shri Ram Krishan:

Will the Minister of Transport and Communications be pleased to state:

(a) whether the national maritime Conference of the International Labour Organisation was held in Geneva in April-May, 1958;

(b) if so, the names of persons who represented India at the said Conference; and

(c) the main recommendations of this Conference?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes. The 41st (Maritime) Session of the International Labour Conference was held in Geneva from 27th April to 18th May, 1958;

(b) The following persons represented India at the said Conference:—

Government Delegates:

Dr. Nagendra Singh, I.C.S., Director General of Shipping, New Delhi (Leader of the Delegation).

Dr. S. T. Morani, I.A.S., Labour Attache Geneva.

Employers Delegates:

Mr. R. E. Kumana (Delegate),
Managing Director, Scindia Steamship
(London) Ltd., London.

Mr. T. M. Sanghavi (Advisor),
Great Eastern Shipping Co., Ltd.,
Bombay.

Workers Delegates:

Mr. A. K. Mohamed Sorang (Dele-
gate) National Union. of Seamen,
Bombay.

Mr. Bikas Majumdar (Advisor),
National Union of Seamen, Calcutta.

(c) A statement indicating briefly
the gist of the main recommendations
of the Conference is laid on the Table
of the Lok Sabha. [See Appendix II,
annexure No. 149].

मूंगफली की खेती

८२४. श्री डायर : क्या खाद्य तथा
कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) १९५४ से १९५७ तक प्रति वर्ष
भारतवर्ष में कितनी भूमि में मूंगफली की
खेती हुई ; और

(ख) क्या सरकार का मूंगफली की
खेती के बढ़ते हुये रकबे को रोकने का विचार
है ?

खाद्य तथा कृषि मंत्री (श्री अ० ०
जैन) : (क) सन् १९५३-५४ से १९५७-
५८ तक मूंगफली की खेती का क्षेत्रफल
निम्नलिखित था :—

सन् क्षेत्र—हजारों की संख्या में
एकड़

१९५३-५४	१०,४९५
१९५४-५५	१३,४५८
१९५५-५६	१२,९९२
१९५६-५७	१३,४५०
१९५७-५८	१४,४५७

(ख) अनाब की फसलों के अन्तर्गत
की भूमि को बिना कम किये मूंगफली के साथ
तिलहनों के उत्पादन को बढ़ाने का प्रस्ताव
है। मूंगफली के उत्पादन की बढ़ोतरी अधिक
वेवाचार के तरीकों के द्वारा की जायेगी।
वास्तव में पिछले चार सालों में क्षेत्र की
बढ़ोतरी नहीं के बराबर है।

उत्तर प्रदेश में नई लाइनों का सर्वेक्षण

८२५. { श्री भक्त दर्शन :
श्री रामेश्वर टाटिया :

क्या रेलवे मंत्री निम्नलिखित बातें
बताने वाला एक विवरण सभा पटल पर
रखने की कृपा करेंगे

(क) उत्तर प्रदेश में शुरू से अब तक
जिन रेलवे लाइनों का सर्वेक्षण किया गया
है, उनके नाम क्या हैं ;

(ख) प्रत्येक सर्वेक्षण का पूरा व्यौरा
जैसे सर्वेक्षण का वर्ष, किन-किन स्थानों को
मिलाया जायेगा, प्रस्तावित लाइन की लम्बाई,
अनुमानित खर्च आदि दिया गया हो ;

(ग) किन किन लाइनों का निर्माण
हो चुका है अथवा किया जायेगा ; और

(घ) जिन लाइनों का सर्वेक्षण हो
चुका है उन्हें न बनाने के क्या कारण हैं ?

रेलवे उपमंत्री (श्री शाहनवाजखान) :

(क) से (घ). जिन लाइनों का सर्वे किया
जाता है उनकी रिपोर्ट राज्य के अनुसार
नहीं, बल्कि रेलवे के अनुसार रखी जाती
है। फिर भी एक बयान सभा-पटल पर रख
दिया गया है जिसमें उन नई लाइनों का
व्यौरा दिया गया है जो पूर्णतः या अंशतः
उत्तर प्रदेश में हैं और जिनका सर्वे अभी
पिछले कुछ वर्षों में (पहली और दूसरी पंच-
वर्षीय योजनाओं की अवधि में) किया गया
है। [बिस्मिले परिशिष्ट २, अनुबन्ध संख्या
१५०]

Cultivation in Mysore

826. **Shri Wodeyar:** Will the Minister of Food and Agriculture be pleased to state:

(a) what is the total amount allotted to Mysore State for intensive cultivation under the First Five Year Plan and Second Five Year Plan; and

(b) whether the Mysore Government have asked the Central Government for extra funds for this purpose?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) There is no allotment either in the First Five Year Plan or in the Second Five Year Plan for intensive cultivation as such. The information about the total allocations under the Grow More Food Schemes are, however, given below:—

Amounts allotted during the First and Second Five Year Plans are Rs. 401.03 lakhs and Rs. 676.19 lakhs respectively.

(b) Yes, Sir. An additional sum of Rs. 40 lakhs has been asked for Minor Irrigation Schemes and the demand is under consideration.

Azamgarh-Goshaiganj Rail Link

827. **Shri Kalika Singh:** Will the Minister of Railways be pleased to state:

(a) the reasons which prompted Government to undertake preliminary Engineering Survey for Azamgarh-Goshaiganj Rail Link in the year 1906-07 in Railway District Banaras;

(b) what was the total mileage which was proposed to be constructed then as a result of the Engineering Survey and what were the intermediate railway stations proposed on the line and at what spot was the proposed line to cross the river Tons;

(c) why was the construction of line not started;

(d) whether it was then proposed to link Azamgarh to Banaras by a straight route in continuation of the Goshaiganj-Azamgarh route; and

(e) whether this line has been recommended by U.P. Government for inclusion in Second Plan?

The Deputy Minister of Railways (Shri Shah Nawas Khan): (a) The B. & N. W. Railway Co. who carried out the survey in 1906-07 had an idea to connect Azamgarh with Tanda, a town in the Faizabad district, but in response to U.P. Government's request for a connection to Goshaiganj, the preliminary Engineering Survey was done from Azamgarh up to Goshaiganj.

(b) The total mileage of the proposed line was 67.58. The intermediate stations proposed on the line were—Azamgarh City, Gopalpur, Koelsa, Atraulia, Ama(flag), Baskhari, Tanda, Birahimpur and Amsin. The proposed Railway line was to cross the river Tons at a distance of 3 miles from Azamgarh station.

(c) As Tanda, the only important town to be served by the proposed railway, could be effectively served by a much shorter branch line from an adjacent station on the O. & R. Railway, the construction of this long railway line was not considered necessary.

(d) No such proposal appears to have been considered.

(e) No, Sir.

जुबल बन विभाग में कार्य की योजना

दरद. श्री पद्म देव : क्या काष्ठ तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जुबल बन विभाग में १९४७ से एक कार्यकारी योजना कार्यान्वित की जा रही है ; और

(ख) यदि हां, तो योजना कार्यान्वित होने में देर के क्या कारण हैं ?

काष्ठ तथा कृषि मंत्री (श्री ए. प्र. जैन) : (क) पूछी हुई कार्यकारी योजना में सन् १९४८ से काम हो रहा है ।

- (ख) (१) सन् १९५३ और १९५४ में जंगल में फैलने वाली घास लगने के परिणाम-स्वरूप कार्यकारी योजना का परिशोधन और
(२) टेक्निकल स्टाफ की कमी के कारण ।

हिमाचल प्रदेश में वन विकास

८२९. श्री पद्म देव : क्या क्राय तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि वन विभाग हिमाचल प्रदेश में अब भी पुरानी भारतीय रियासतों के नियम तथा विनियम लागू होते हैं ; और

(ख) यदि हां, तो क्या सरकार पुराने नियमों में संशोधन के लिये किसी प्रस्ताव पर विचार कर रही है ?

क्राय तथा कृषि मंत्री (श्री. श्री. प्र० खन्) : (क) जी नहीं । हिमाचल प्रदेश के बनने के बाद राज्य के पुराने नियम और विनियम, इम्पियम फारेस्ट एक्ट, १९२७ के अंतर्गत बनाये नियमों में उपयुक्त ढंग से मिला दिये गये हैं ।

(ख) प्रश्न ही नहीं होता ।

Railway Level Crossing

830. Pandit D. N. Tiwary: Will the Minister of Railways be pleased to state:

(a) whether it is fact that there is no level crossing for a distance of nearly three miles between Chupra and Mopasamhotes stations on the North Eastern Railway; and

(b) if so, the reasons therefor?

The Deputy Minister of Railways (Shri Shanawaz Khan): (a) Presumably the Hon. Member refers to Kopa-Samhota station. If so, Yes, Sir. However, 7 cattle-cum-pedestrian crossings exist between these two stations.

(b) Level crossings are not provided on the consideration of length or distance between the two stations. At the time of the construction of a railway line and upto a period of 10 years after the opening of the railway line, level crossings as required by the State Government are provided at Railway's cost. Thereafter, if any level crossing is required to be provided, the same is done on receipt of a request from the State Government and the State Government's acceptance to bear the initial cost of construction as well as recurring cost of maintenance. The Railway Administration will provide a level crossing between Chupra and Kopa-Samhota, if a request is received from the State Government and the State Government agree to bear the cost as mentioned above.

Derailment of Goods Train.

831. Pandit D. N. Tiwary: Will the Minister of Railways be pleased to state:

(a) the circumstances under which several wagons of the 906 Dn. Goods Express coming from Chupra were derailed at Barauni station yard on the 14th May, 1958;

(b) the loss suffered by the Railways on account of the damage to the track and goods in the derailed wagons; and

(c) whether responsibility has been fixed and proper steps taken against those responsible for the derailment?

The Deputy Minister of Railways (Shri Shanawaz Khan): (a) On 14-5-58 at about 13.40 hours while No. 906 Down Express Goods train was entering line No. 5 of Barauni Station, there was a rail fracture. As a result of this, the train engine and three wagons got derailed and five wagons capsized.

(b) The cost of damage to Railway property was assessed at Rs. 300. There was no loss to the contents of derailed wagons.

(c) The accident was attributed to the breakage of the rail which was

due to a flaw in the metal; hence no individual was held responsible.

Railway Accident on Sealdah

832. Shri D. C. Sharma: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Rail accident took place on the Sealdah Platform on the 18th June, 1958;

(b) if so, extent of loss of human lives and property;

(c) the causes of the accident; and

(d) the action taken against the persons held responsible for the accident?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) On 18th June 1958, at about 16.00 hours while the Engine of S383 Up Calcutta—Santipur Passenger was being attached on to the train standing on platform No. 3 of Sealdah North Station, it bumped against the rake as a result of which one vehicle which was next to the engine derailed of its two leading wheels.

(b) No one was killed. However, twelve persons sustained minor injuries and one grievous injuries.

The cost of damage to Railway property was assessed at Rs. 1,917.

(c) and (d). The G.R. Police have launched criminal proceedings against the Driver of the Train Engine and the case is *sub judice*.

Foreign Exchange for Purchase of New Ships

833. Shri Radha Raman: Will the Minister of Transport and Communications be pleased to state:

(a) whether the difficulties are being experienced to arrange payment to implement plans to buy new ships for expansion of Indian Shipping; and

(b) if so, what action Government propose to take to carry on with the expansion plans for shipping?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). Yes. Certain difficulties are being experienc-

ed owing to shortage of foreign exchange. To overcome this the following measures have been taken:—

(i) A sum of £5 million has been earmarked for acquisition of ships by the Indian Shipping Companies both in the public and private sectors, from out of the Yen Credit negotiated with the Government of Japan.

(ii) A small amount of Rs. 15 lakhs has been made available from free foreign exchange resources during the current half year for acquisition of second-hand ships.

(iii) Indian Shipping Companies have been permitted to acquire ships for overseas trade on self-financing basis by which the cost of ship is met out of its net foreign exchange earning. They have also been permitted to obtain overdrafts from foreign banks to meet the first instalment of the cost of acquisition where necessary. In this way 9 vessels totalling approximately 51,000 G.B.T. have been purchased so far.

(iv) The possibility of purchasing ships for India on barter basis is being explored.

(v) The possibility of securing foreign exchange loans especially for purchase of ships is also being considered.

Hubli-Karwar Railway

834. Shri Joachim Alva: Will the Minister of Railways be pleased to state:

(a) whether the Deputy Minister for Railways (Shri Ramaswamy) made a statement recently at Hubli that the Hubli-Karwar railway will have to wait until the question of a major port at Karwar was settled; and

(b) what are the past and present proposals in regard to the establishment of a railway in North Kanara district?

The Deputy Minister of Railways (Shri Shanawaz Khan): (a) No, Sir. . .

(b) The following proposals were considered in the past:—

- (i) Hubli-Sirsi;
- (ii) Alnawar-Haliyal-Yellapur-Karwar.
- (iii) Dandeli-Joida.
- (iv) Mangalore-Bombay.

The first proposal was surveyed in 1920. Recently an aerial survey has been conducted of the area between Dasgaon and Mangalore with the object of studying the possibilities of railway development in this region. Proposals (ii) and (iv) are such possibilities.

Rice and Wheat

835. Shri Ramam: Will the Minister of Food and Agriculture be pleased to state:

(a) the actual purchases of rice and wheat made so far within the country on Government of India account since 1955; and

(b) what were the prices paid for them and how do they compare with the market prices?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Rice: about 442 thousand tons upto 13-8-1958.

Wheat: about 84.4 thousand tons (purchased in 1955 & 1956 only).

(b) The prices paid for rice and wheat were as follows:—

Rice: The price ranged from Rs. 11.97 nP. to Rs. 25.00 per maund, (bagged) inclusive of cost of gunny, depending on the variety of rice and the year of purchase.

Wheat: The price ranged from Rs. 10 per maund of naked grain to Rs. 13.48 nP. per maund bagged F.O.R.

The price paid for rice was in some cases the prevailing market rate, in others the average of three months'

market rates, and in yet others the maximum control prices in force in the locality. The price paid for 76.4 thousand tons of wheat in 1955 was Rs. 10 per maund of naked grain under the price support Scheme, and in other cases it was the prevailing market rate.

Deodar and Kail Plantation

836. Sardar Iqbal Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Government of India have decided to make efforts to increase Deodar and Kail plantation in India; and

(b) which of the States in India have been considered suitable for growing Deodar and Kail?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) In the 2nd Five Year Plan the Government of India have provided for assistance to State Governments for increasing plantations of commercial and industrial species including Deodar and Kail.

(b) The States of Uttar Pradesh, Punjab, Jammu & Kashmir and Himachal Pradesh are the most suitable areas for increasing plantations of Kail and Deodar and Governments are taking all possible steps in this direction.

Passenger Amenities on Trains

837. Shri Subhman Ghose: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that in S 101 up (leaving Sealdah, Calcutta Division) on the 30th June, 1958 there was no lavatory in the first class compartment;

(b) whether it is also a fact that in such compartment in the said train, usually there is no lavatory although it takes about 3½ hours to reach Burdwan; and

(c) if so, the reasons for having no such lavatory?

The Deputy Minister of Railways
(Shri Shah Nawaz Khan): (a) Yes.

(b) Yes.

(c) 28 Suburban rakes work in the north suburban service of Sealdah Division out of which 6 rakes have no lavatories in any class of compartment. All the 28 rakes work in a combined link. New suburban stock are not provided with lavatories, as a matter of policy, in order to conserve the space to carry maximum number of suburban passengers. Lavatories already existing in some old rakes are not being renewed, to avoid infructuous expenditure on old stock.

Joint Water Supply Scheme at Manmad

838. Shri Jadhav: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Manmad Municipality in Bombay State has approached the Railway Board for joint water supply scheme at Manmad;

(b) what is the amount of financial help requested for by the Municipality;

(c) whether it is also a fact that there is always acute shortage of water in the Railway population at Manmad;

(d) what is the number of railway employees in Manmad;

(e) what proportion of the employees is in the Railway area and in the Municipal area; and

(f) when is Government going to extend the financial help asked for?

The Deputy Minister of Railways
(Shri Shah Nawaz Khan): (a) The Central Railway requested the Railway Board for permission to participate in a joint scheme.

(b) The Railway's share of costs of the joint scheme has been assessed at Rs. 5.28 lakhs on the basis of the proportionate off take of water to be supplied.

(c) Shortage both for domestic needs and locomotive requirements is experienced in years of scant rainfall.

(d) 4,250.

(e) The proportion is 1:3.

(f) As stated in (b) above, the Railway may contribute its share of cost and the question of financial help as such does not arise. The matter is under consideration.

Drainage water at Manmad Railway Quarters

839. Shri Jadhav: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that drainage water from Manmad (Bombay State Central Railway) Railway quarters goes into the Municipal area; and

(b) if so, what steps are being taken to divert the same?

The Deputy Minister of Railways
(Shri S. V. Ramaswamy): (a) No, Sir.

(b) Does not arise:

Sugar Mills

840. { Shri Jadhav:
Pandit D. N. Tiwary:

Will the Minister of Food and Agriculture be pleased to state:

(a) how many Sugar Mills actually worked during the last season with a break up of old and new sugar mills;

(b) what was the actual production of Sugar;

(c) how much of the Sugar produced was exported; and

(d) what was the production of Gur during the last year?

The Minister of Food and Agriculture
(Shri A. F. Jain): (a) 158 Mills. 141 old and 17 new.

(b) 19.67 lakh tons upto 31st July, 1958.

(c) Contracts for the export of about 17,670 tons have been made so far.

(d) About 30 lakh tons.

Special Inspector for Fake Ticket Squad

841. Shri Assar: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Inspector for Fake Ticket Squad was appointed on the Central Railway, Bombay Division two years ago; and

(b) if so, the work done by the Inspector and Squad uptill the 31st July, 1958 in details?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes, a "Spurious Tickets Checking Squad" has been functioning on the Central Railway since April, 1956.

(b) A statement giving the required information is laid on the Table of the Lok Sabha. [See Appendix II, annexure No 151.]

Postal Division

842. Sardar Iqbal Singh: Will the Minister of Transport and Communications be pleased to state:

(a) the areas of various postal divisions of the Punjab Circle;

(b) whether Government propose to create a new postal division; and

(c) if so, when?

The Minister of Transport and Communications (Shri S. K. Patil): (a) Information is being collected and will be laid on the Table of the Sabha.

(b) and (c). Proposal for creation of a Division in the Punjab is under examination.

Ferozapore Railway Station

843. Sardar Iqbal Singh: Will the Minister of Railways be pleased to state:

(a) the total allocation for development of Ferozapore Railway Station, the Yard and Workshop during the Second Five Year Plan period;

(b) the details of the various phases of the programme; and

(c) the work done so far in this regard?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) As the existing facilities are adequate, no allocation has been made for additions and alterations or development of Ferozapore Station, yard and loco shed during the Second Five Year Plan period

(b) and (c) Do not arise.

Reclamation of Land

844. Sardar Iqbal Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Central Government have chalked out any programme for reclamation of land by the C.T.O. in different States during the year 1958-59;

(b) if so, the details of the programme for each State; and

(c) area to be reclaimed in each State?

The Minister of Food and Agriculture (Shri A. F. Jain): (a) Yes.

(b) and (c). The tentative programme which has been drawn up is as under:

State	No. of C.T.O. units (of 15 tractors each) allocated	Type of work	Target (Acres)
Bihar	3	Land levelling and terracing	4,500
Mysore	1	Jungle clearance	1,500
Madhya Pradesh	2	Jungle clearance	3,000
Madhya Pradesh	5	Kans clearance	37,500

Airport Consultative Committee

845. Sardar Iqbal Singh: Will the Minister of Transport and Communications be pleased to state:

(a) the main problems relating to the control and development of aerodromes discussed at the meetings of Airport Consultative Committee since its formation; and

(b) the decisions arrived at?

The Minister of Transport and Communications (Shri S. K. Patil): (a) and (b). I lay on the Table of the Lok Sabha a statement giving the requisite information [See Appendix II, annexure No. 152.]

Regional Horticultural Research Stations

846. Sardar Iqbal Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the scheme for the establishment of Horticultural Research Stations on a regional basis for the improvement of fruit crops has been finalised;

(b) if so, the main features of the scheme; and

(c) the names of the places where these stations are to be located?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) A model scheme for the establishment of Regional Fruit Research Stations and Sub-stations in different States has been formulated. The pattern of Central financial assistance to be given to the States concerned is, however, under consideration at present.

A Regional Fruit Research Station at Mashobra (Himachal Pradesh) has been sanctioned with effect from 1st February, 1958. Concrete schemes for the establishment of Regional Stations and Sub-stations on the basis of the model scheme referred to above have been received from a number of States. They will be scrutinised and sanctioned after the pattern of financial assistance has been settled.

(b) and (c). A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 153.]

State Farm at Suratnagar

847. Sardar Iqbal Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) the number of Russian experts working at present at the Suratnagar Mechanised Farm in Rajasthan and for how long they are likely to continue;

(b) the number of Indians who have so far been recruited for operational purposes; and

(c) the number which is likely to be absorbed when the Farm will be in full swing?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) None at present. But we have requested the U.S.S.R. Government to place the services of one expert and an interpreter at the disposal of the Suratnagar Farm for about 9 months with effect from September, 1958.

(b) About 150 on the regular establishment. Besides, about 200 persons per day on an average, are engaged on daily wage basis, the number going up to 600 per day during busy seasons.

(c) A rough estimate is that there would be about 600 persons on the regular establishment and 250 to 450 daily paid labourers. The number of daily paid labourers is expected to go upto 1,500 per day in peak seasons.

Indian Posts and Telegraphs Museum

848. Sardar Iqbal Singh: Will the Minister of Transport and Communications be pleased to state the progress so far made for establishing an Indian Posts and Telegraphs Museum?

The Minister of Transport and Communications (Shri S. K. Patil): Due to unavoidable circumstances it has not been possible to make progress in regard to the setting up of the proposed P. & T. Museum. The work, however, is likely to commence from November this year.

Community Development and N.E.S. Schemes in Punjab

849. **Sardar Iqbal Singh:** Will the Minister of Community Development be pleased to state:

(a) the extent of area and population covered under the Community Development and N.E.S. Schemes in Punjab during 1956-57, 1957-58 and 1958-59 so far district-wise and year-wise; and

(b) the total amount spent by the Central Government thereon during the above period?

The Minister of Community Development (Shri S. K. Dey): (a) and (b). A Statement giving the available information is laid on the Table of the Lok Sabha. [See Appendix II No. 154]. Complete information will be obtained from the State Government and laid on the Table later.

Payment of Cane Price to cultivators in U.P.

850. **Shri Vajpayee:** Will the Minister of Food and Agriculture be pleased to state:

(a) the price of sugarcane supplied by the cane growers to the Balrampur and Tulsipur sugar mills, District Gonda (U.P.) upto the 15th July, 1958 and the amount of money paid to the cultivators against cane supplies;

(b) whether arrears of cane price have been paid;

(c) if not, the reasons therefor; and

(d) the action Government propose to take to clear the arrears and ensure prompt payment of cane price on demand?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) The total price of sugarcane supplied to Balrampur and Tulsipur Sugar Mills and

amount of money paid to cultivators upto 15th July, 1958 was as under:—

	BALRAMPUR (Lakh Rs.)	TULSIPUR (Lakh Rs.)
Price of Sugarcane supplied	35.89	39.29
Amount paid	35.89	39.24

(b) and (c). There are no arrears of cane price except Rs. 5,000 in case of Tulsipur factory. This amount has been held up for final adjustment of accounts.

(d) Does not arise.

Cooperative Farming

851. **Shri Vajpayee:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to Unstarred Question No. 991 on the 7th March, 1958 and state:

(a) whether reports from the various States regarding progress made in cooperative farming have since been received; and

(b) if so, whether a statement summarising the various reports will be placed on the Table?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). A statement laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 155.]

Ginger

852. **Shri Maniyangadan:** Will the Minister of Food and Agriculture be pleased to state:

(a) the price of ginger in the market;

(b) the cost of production of the commodity;

(c) whether it is a fact that the cost of production is higher than the price prevailing in the market and if so, what steps are being taken to ensure the producer a reasonable margin of profit;.

(d) whether any representation has been received from producers regarding the difficulties which face them; and

(e) if so, the action, if any, taken by Government on those representations?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) A statement giving the latest available information is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 156.]

(b) Data regarding cost of production of ginger are not available.

(c) Does not arise.

(d) No.

(e) Does not arise.

Supply of Rice to Kerala State

853. Shri Maniyangadan: Will the Minister of Food and Agriculture be pleased to state:

(a) the quantity of rice agreed to be supplied by the Central Government to the Kerala State during each of the months from June to December, 1958; and

(b) the prices paid for the rice so supplied by the Central and State Governments respectively?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) During June and July 1958, Kerala State was allotted 12,000 tons of rice for each month. For August, 12,000 tons of rice has been allotted on replacement basis. In September, the rice crop will be harvested in Kerala and the position is expected to become easier thereafter. It will however be open to the Kerala Government to continue purchases from Andhra Pradesh, if necessary.

(b) Rice issued to Kerala Government from Central Stocks (except what is given on replacement basis) is charged at the same price of Rs. 16/- per maund as is charged for supplies to other States. The average

economic cost of rice procured from different sources by the Central Government is much higher.

Parlakimedi Light Railway

854. Shri Sanganna: Will the Minister of Railways be pleased to state:

(a) whether Government are aware that tickets are not issued at the counters of the railway stations on the Parlakimedi Light Railway line for more than six months to the travelling public for want of stock of railway tickets, with the result that there is a scope for corruption and leakage of huge revenue; and

(b) if so, what steps have been taken by Government to have sufficient stock of railway tickets?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b). It is not a fact that printed card tickets were not issued at the railway stations on the old Parlakimedi Light Railway for more than six months. There had been, however, some cases of non-availability of printed card tickets at certain stations for a few destinations, and blank paper and excess fare tickets were issued to passengers. In such instances, special steps were taken to arrange early supply of printed card tickets in adequate quantities.

Seamen Employment Offices

855. Shri Raghunath Singh: Will the Minister of Transport and Communications be pleased to state how many seamen of foreign origin i.e. Pakistani, Portuguese and others have got their employment through the Seamen Employment Offices of the Ministry of Transport of the Government of India so far?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): The number of seamen of foreign nationality (Pakistani, Portuguese Indians and others)

registered at the Seamen's Employment Offices at Bombay and Calcutta is as follows:—

	BOMBAY	CALCUTTA	TOTAL
Pakistanis	1016	14168	15,184
Portuguese (Indians)	13056	—	13,056
Chinese and others.	187	—	187
	<u>14279</u>	<u>14168</u>	<u>28427</u>

Of these, the number employed as on 30-6-1958 is as given below.

	BOMBAY	CALCUTTA	TOTAL
Pakistanis	488	8416	8904
Portuguese (Indians)	9148	...	9148
Chinese and others	101	...	101
	<u>2777</u>	<u>8416</u>	<u>11153</u>

Civil Hospital, Imphal

856. { Shri L. Achaw Singh:
Shri Narayanankutty Menon:
Shri Warrior:

Will the Minister of Health be pleased to state:

(a) whether it is a fact that the X-Ray Plant at the Civil Hospital at Imphal has been out of order and the general public have suffered thereby; and

(b) if so, whether any other plant is being acquired by the Manipur Administration or not?

The Minister of Health (Shri Karmarkar): (a) The X-Ray plant has been out of order since February, 1958.

(b) It is not proposed to acquire another X-Ray plant as the present one is repairable and steps have already been taken to obtain parts by air from U.S.A.

Loan for Shipping Companies

857. Shri Raghunath Singh: Will the Minister of Transport and Communications be pleased to state how

many shipping companies have utilised Government loan and to what extent during the last four years?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 167].

Procurement of Paddy in Tripura

858. Shri Dasaratha Deb: Will the Minister of Food and Agriculture be pleased to state:

(a) the total quantity of paddy procured by Government from the Pak Ziratia tenants of Tripura during the last season;

(b) whether the amount was far less than what was expected;

(c) if so, what are the reasons therefor;

(d) whether a demand has been made to set up an Enquiry Committee to go into this matter; and

(e) if so, what step has been taken to set up such a committee?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) 21,813 maunds.

(b) No, Sir

(c) Does not arise.

(d) and (e). In their Memorandum submitted in June, 1958 the self-styled 'Khadya Sankat Tran Committee' alleged that proper accounts of paddy and rice collected from Ziratias were not being maintained and demanded a judicial enquiry. As the allegations were baseless, no action thereon was considered necessary by the Tripura Administration.

Import of Foodgrains

859. Shri Surendranath Dwivedy: Will the Minister of Food and Agriculture be pleased to state:

(a) the amount of money spent on food imports during the first two years of the Second Five Year Plan;

(b) the amount of money likely to be spent in the third year of the plan; and

(c) the amount of money spent as freight charges?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) About Rs. 278 crores.

(b) The budget provision is about Rs. 111 Crores inclusive of Rs. 18 Crores for freight.

(c) About Rs. 57 Crores during the first two years of the Plan.

Import of Timber

860. Shri Subbiah Ambalam: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the timber is permitted to be imported freely into India from Andaman Islands;

(b) if so, what is the value of timber so imported into India during the years 1955-56, 1956-57 and 1957-58;

(c) whether the timber is also exported to other countries from Andaman Islands; and

(d) if so, the principal countries to which it is so exported and its value during the years from 1955 to 1958?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes, Sir.

(b) 1955-56 Rs. 47 Lakhs approximately.

1956-57 Rs. 66 Lakhs approximately.

1957-58 Rs. 67 Lakhs approximately.

This does not include value of timber exported by M/S. P. C. Ray & Co. (I) Private Ltd. who are the lessee for North Andamans.

(c) Yes, Sir.

(d) United Kingdom, Continental Ports, Middle East and Australia.

1955-56 Sterling £2.25 Lakhs.

1956-57 Sterling £1.20 Lakhs.

1957-58 No exports.

This does not include value of timber exported by M/s. P. C. Ray & Co. (I) Private Ltd., who are the lessee for North Andamans.

Visual Omni-directional Range System at Santa Cruz

861. Sardar Iqbal Singh: Will the Minister of Transport and Communications be pleased to state:

(a) whether Visual Omni-directional Range (V.O.R.) System has been installed at Santa Cruz Air Port;

(b) the total cost of this system;

(c) names of other Aerodromes where this system will be installed; and

(d) by what time?

The Minister of Transport and Communications (Shri S. K. Patil):

(a) Yes, Sir. A V.O.R. system has been installed at Santa Cruz Airport and brought into regular operation with effect from 25th May 1958.

(b) Rs. 3.45 lakhs out of which equipment costing Rs. 2.18 lakhs has been received free of cost from the U.S.A. Government

(c) Ahmedabad, Belgaum, Dum Dum, Coimbatore, Palam, Gaya, Jaipur, Jodhpur, Lucknow, Madras, Nagpur, Tiruchirappalli and another aerodrome yet to be decided. One V.O.R. is being used in the laboratory of Civil Aviation Training Centre, Allahabad for training purposes.

(d) Installation of V.O.R. systems at Tiruchirappalli, Nagpur and Coimbatore has been taken in hand and is expected to be completed by the end of this year. The installation of V.O.R. systems at other aerodromes will be done progressively as and when the formalities for the acquisition of land, construction of technical buildings and provision of power supply, for which action has already been initiated, are completed. It is

not possible to say at this stage when these works would be completed.

Rains in Delhi

862. **Shri Ramam:** Will the Minister of Transport and Communications be pleased to lay a statement showing:

(a) the number of bridges damaged in Delhi on account of heavy rains during July, 1958;

(b) how many of them were constructed recently; and

(c) the amount spent for repairing each of them?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): A statement is laid on the Table of the Lok Sabha. [See Appendix II; annexure No. 158].

माल का ब्रेकवान

६७३. श्री. क० भ० मालबाबू : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का माल के ब्रेक-वान का डिजाइन बदलने का विचार है;

(ख) यदि हा, तो क्या उन में भारतीय टाइप के शीटालय की व्यवस्था की जा रही है; और

(ग) यदि नहीं, तो इस के क्या कारण हैं ?

रेलवे डायरेक्टर (श्री शाहनवाज खान) :

(क) जी नहीं, लेकिन नदर में कुछ सुधार करने के बारे में विचार हो रहा है।

(ख) जी, नहीं।

(ग) एक बयान समा'पटल पर रख दिया गया है। [वेबसाइट पर परिशिष्ट २, अनुसूच संख्या १५६]

रेलवे मंत्रा का कार्यालय

६६४ श्री. क० भ० मालबाबू : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) रेलवे मंत्री के कार्यालय में कितने कर्मचारी काम करते हैं ;

(ख) कितनों को कितना विशेष वेतन मिलता है; और

(ग) क्या यह विशेष वेतन किसी टैक्नीकल काम के लिये दिया जाता है ?

रेलवे डायरेक्टर (श्री शाहनवाज खान) :

(क) चौथे दर्जे के कर्मचारियों को छोड़ कर मात।

(ख) दो कर्मचारियों को पचाम-पचाम रुपये विशेष वेतन (special pay) दिया जाता है।

(ग) यह विशेष वेतन इसलिये दिया जाता है क्योंकि उन्हें जो काम करना पड़ता है वह दुष्कर (arduous) है।

Cement Factory at Charkhi Dadri

865. **Shri Ram Krishan:** Will the Minister of Railways be pleased to state:

(a) the total wagons allotted to cement factory at Charkhi Dadri since the 1st January, 1958 month-wise;

(b) total amount of demurrage charged from the factory during the same period, month-wise; and

(c) total amount of siding charges for empty haulage paid by the factory since January, 1958, month-wise?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) The total number of wagons allotted to the cement factory at Charkhi Dadri since January 1958 month-wise were as follows:—

Month	No of wagons
January 1958	442
February 1958	322

Month	No. of wagons
March 1958	747
April 1958	782
May 1958	750
June 1958	741
July 1958	1,030

(b) The total amount of demurrage charged from the Cement Factory at Charkhi Dadri from January to July 1958 were as follows:—

Month	Demurrage charged Rs.
January 1958	278/-
February 1958	1,425/-
March 1958	3,599/-
April 1958	2,952/-
May 1958	3,177/-
June 1958	2,518/-
July 1958	3,218/-

(c) The total amount of siding charges for empty haulage paid by the Cement factory at Charkhi Dadri since January, 1958 monthwise were as follows:—

Month	Siding charges Rs.
January 1958	704/-
February 1958	881/-
March 1958	1,021/-
April 1958	781/-
May 1958	851/-
June 1958	824/-
July 1958	766/-

दिल्ली में यातायात की भीड़

८६६. श्री विपुल मिश्र: क्या परिवहन तथा संचार मंत्री ८ मई, १९५८ के अतारांकित प्रश्न संख्या ३६०२ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि दिल्ली के सारी बावली और फाटक हवस सों के बीच यातायात की भीड़ को कम करने के लिये अब तक कहां तक सफलता मिली है ?

परिवहन तथा संचार मंत्र सभ में राज्य-मंत्री (श्री राज बहादुर) : उपरोक्त मूचना

से संबंधित विवरण सभा पटल पर रख दिया गया है। [देखिये परिशिष्ट २, अनुबन्ध संख्या १६०]

Sub-Post Offices

867. **Shri Daljit Singh:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that new Sub-Post Offices have been sanctioned for Kangra and Hoshiarpur districts of Punjab during the Second Five Year Plan; and

(b) if so, the names of the places where sanctioned?

The Minister of Transport and Communications (Shri S. K. Patil): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 161].

12.05 hrs.

MOTION FOR ADJOURNMENT

OUTBREAK OF GASTRO-ENTERITIS IN DELHI

Mr. Speaker: I have an Adjournment Motion from Shri Tangamani and Shri Banerjee; another from Shri Vajpayee and a third from Shri Braj Raj Singh. The first of these deals with the "sudden outbreak of gastro-enteritis epidemic in Delhi resulting in death of nine persons and over 150 cases being admitted in various hospital".

In the Adjournment Motion tabled by Shri Vajpayee on the same subject, there is only a difference in figure—instead of nine, he has mentioned 11.

An Hon. Member: 12.

Mr. Speaker: Possibly, it may also be 12.

Shri Tangamani (Madurai): I want to make a submission.

Mr. Speaker: What is the submission? We will find in the newspapers all that has happened.